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Friday, December 23, 2022
Pausha 02, 1944 (Saka)

LOK SABHA DEBATES

(English Version)

Tenth Session

(Seventeenth Lok Sabha)



(Vol. XXI contains Nos. 1 to 13)

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NEW DELHI

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LOK SABHA DEBATES

Lok Sabha

Friday, December 23, 2022/ Pausha 02, 1944 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

[*TRANSLATION*]

DR. MOHAMMAD JAWED (KISHANGANJ): Sir, there should be a discussion on China. ... (*Interruptions*)

HON.SPEAKER: Please maintain the decorum of the house.

... (*Interruptions*)

11.00½ hrs

VALEDICTORY REFERENCE

[*TRANSLATION*]

HON. SPEAKER: Hon'ble Members, the tenth session of the Seventeenth Lok Sabha, which commenced on the 07th December, 2022 has drawn to a close today. During this Session, we had 13 sittings spread over 68 hours and 42 minutes. The Productivity of the House in the current Session stood at 97%. An Hon'ble Member Smt. Dimple Yadav took the oath as a Member of the House on 12th December, 2022. The Session also saw the disposal of important Financial, Legislative and other Business. The discussion on Supplementary Demands for Grants– First Batch for 2022-2023 and Demands for Excess Grants – 2019-2020 lasted for 10 hrs. and 53 minutes.

During the current Session, 9 Government Bills were introduced. In all, 7 Bills were passed. Some of the important Bills passed are: the Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022; the Constitution

(Scheduled Tribes) Order (Third Amendment) Bill, 2022; the Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022; the Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022 and the Maritime Anti Piracy Bill, 2022.

Hon'ble Members raised 374 matters of urgent public importance in the House. Hon'ble Members also raised or laid on the table 298 matters under rule 377. The Standing Committees of Lok Sabha presented 36 Reports in the House. During the session 56 starred questions were orally answered. As many as 43 statements were made by the Hon'ble Ministers on various important subjects including 2 statements by the Hon'ble Minister of Parliamentary Affairs regarding Government Business. During the Session, as many as 1811 papers were laid on the table by the Ministers concerned. The House also held Short Duration Discussion further regarding "Need to promote sports in India", which remained partly discussed in the 9th Session and the discussion was concluded with the reply of the Hon'ble Minister concerned.

During the Session, the House held short duration discussion "The problem of drug abuse in the Country" under Rule 193 on 20th and 21st December. As many as 51 Hon'ble Members participated in this discussion and the discussion was concluded with the reply of Hon'ble Minister of Home Affairs.

Coming to Private Members' Bills, during the Session as many as 59 Bills on different subjects were introduced by Private Members on Friday, the 9th December, 2022.

The discussion on the Representation of the People (Amendment) Bill, 2019 (Insertion of new section 29AA) introduced by Shri Gopal Chinayya Shetty, which

commenced on 5th August, 2022 during the last Session, was continued on 9 December, 2022 and did not conclude that day.

Similarly ,the discussion on Private Member's Resolution regarding the Welfare measures for Anganwadi Workers and Anganwadi Helpers by Shri Ritesh Pandey was again taken up for further discussion on 16th December, 2022. After the discussion was over, the Hon'ble Minister of Women and Child Development replied to the debate on that day. As the mover of the resolution, Hon'ble Member Shri Ritesh Pandey was not present in the House; therefore, the resolution was put to the vote of the House and negatived.

A resolution regarding “Beautification and modernization of railway stations under the Adarsh Station Scheme” was moved by Shri Reddeppa Nallakonda Gari on 16th December, 2022 and the discussion was not concluded on that day.

Hon'ble Members, on 8th December, 2022, the House also welcomed Zimbabwe Parliamentary Delegation led by H.E. Advocate Jacob Francis Nzwidamilimo Mudenda, Speaker of the Parliament of the Republic of Zimbabwe who were on a visit to India.

Hon'ble Members, I would like to thank my Hon'ble colleagues in the Panel of Chairpersons for their cooperation in the conduct of Business of the House.

I am extremely grateful to the Hon'ble Prime Minister, Ministers of Parliamentary Affairs, Leaders of various Parties as well as the Hon'ble Members for their co- operation.

I would also like to thank, on behalf of all of you, our friends in the Press and in the Media.

I take this opportunity to compliment the Secretary General and the officers and staff of the Lok Sabha Secretariat for their dedicated and prompt service rendered to the House.

I also thank the allied agencies for rendering their efficient services in the conduct of the proceedings of the House.

Hon. Members may now stand up as the tunes of *Vande Mataram* would be played.

11.08 hrs

NATIONAL SONG

The National Song was played.

11.09 hrs

The Lok Sabha then adjourned sine die.

INTERNET

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<https://sansad.in/lb>

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